## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.619/KB/2017

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## Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Titec Limited		
Under Section		14 (1)		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	ABHSIFE	KR PANDEY	TITEL LTD	Dinkan
	ACS.	33116		

## ORDER

Ld. Pr. CS for the petitioner is present.

By an Order dated 04/12/2017 petitioner was directed to comply with Rules 35 and 68 of the NCLT Rules, 2016 with other directions. However, the petitioner has not complied with the directions as directed. Ld. Pr. CS prayed for time for complying with the requirement. Time is granted. He is directed to comply with the provisions of Rules 35 and 68 along with the directions given vide our Order dated 04/12/2017 and file affidavit of service within 7 days from today.

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List it on 13/03/2018.

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(Jinan K.R.) Member (J)